

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2879**

**ANSWERED ON MONDAY, MARCH 21, 2022/**

**PHALGUNA 30, 1943 (SAKA)**

**CSR SPENDS IN CHHATTISGARH**

**QUESTION**

**2879. SHRI SANTOSH PANDEY:**

**Will the Minister of CORPORATE AFFAIRS**

**be pleased to state:**

- (a) the details of amount spent under Corporate Social Responsibility (CSR) projects in Chhattisgarh during the last three years and the current year; Year-wise;**
- (b) the details of such projects in Rajnandgaon and Kabirdham;**
- (c) the budget allocated and utilized for each of these projects during the said period; and**
- (d) the details of companies and industries/units which are providing assistance in Chhattisgarh under CSR?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

**(a) to (d): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee.**

**The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. However, the project-wise details of CSR spent including budget allocated and utilized for such projects are not required to be filed by the companies.**

**Contd....2/-**

All data related to CSR filed by companies in MCA21 registry, including the details of the companies incurring CSR expenditure in the state of Chhattisgarh are available in public domain at [www.csr.gov.in](http://www.csr.gov.in). On the basis of the filings made by companies in the MCA 21 registry, the CSR spent by all the companies in the State of Chhattisgarh during the last three financial years 2018-19, 2019-20 and 2020-21 is as follows:

State	FY 2018-19		FY 2019-20		FY 2020-21	
	No. of Companies	Amount Spent (INR Cr.)	No. of Companies	Amount Spent (INR Cr.)	No. of Companies	Amount Spent (INR Cr.)
Chhattisgarh	131	150.30	172	261.61	79	283.14

(Data upto 31.12.2021) [Source: National CSR Data Portal]

Further, the CSR spent by all the companies in the Districts of Rajnandgaon and Kabirdham during the last three financial years 2018-19, 2019-20 and 2020-21 is as follows:

Districts	FY 2018-19 (INR Cr.)	FY 2019-20 (INR Cr.)	FY 2020-21 (INR Cr.)
Rajnandgaon	2.12	4.82	2.77
Kabirdham	-	-	-

(Data upto 31.12.2021) [Source: National CSR Data Portal]

The Data for FY 2020-21 is subject to change as the levy of additional fees for the late filing had been relaxed till 15.03.2022. Further, filings for FY 2021-22 are required to be made only after the end of current financial year.

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